

Allocation of rice to Orissa

3467. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is aware that Orissa requires 1,06,300 metric tonnes (MT) of rice per month for distribution to Below Poverty Line (BPL) and Kalahandi- Bolangir-Koraput (KBK) Above Poverty Line (APL) card holders under Public Distribution System (PDS);
- (b) if so, the per month allocation of rice to Orissa by Central Government;
- (c) the reasons for short supply of about 9000 MT of rice; and
- (d) the immediate steps taken by Government to enhance per month supply of rice to Orissa under PDS?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) Under the Targeted Public Distribution System (TPDS), allocations of foodgrains are made to States/Union Territories, including Orissa for Below Poverty Line (BPL) families, Antyodaya Anna Yojana (AAY) families, and Above Poverty Line (APL) families on the basis of 1993-94 poverty estimates of Planning Commission and March 2000 population estimates of Registrar General of India or the number of such families actually identified and ration cards issued to them by the State/UT Governments, whichever is less.

Accordingly, for 32.98 lakh BPL including AAY families accepted for allocation, Orissa is entitled to 1.15 lakh MTs of foodgrains per month. In respect of 7.42 lakh APL families in KBK districts who are also made allocation @ 35 kg/family/month, the monthly requirement of foodgrains is 0.26 lakh MTs. Thus, Orissa is being made an allocation of 1.41 lakh MTs of foodgrains for 32.98 lakh BPL/AAY and 7.42 lakh APL families of KBK districts.

Allocation of foodgrains to Above Poverty Line (APL) families are made on the basis of availability of foodgrains in the Central Pool and past offtake. At present, allocation for APL families in Orissa are being made at 15 kg/family/month.

To augment availability of foodgrains in the State to meet its requirement, the following adhoc additional allocations of foodgrains have been made to the State during 2010-11:

- i. 73245 tons of rice and 42202 tons of wheat allocated in May 2010 for all accepted number of BPL/AAY/APL families under TPDS.
- ii. 126453 tons of rice for BPL families at BPL price allocated in September, 2010 for distribution in six months.

Testing of wheat and rice samples by FCI

3468. SHRI RAASHID ALVI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of times FCI has sent wheat and rice samples to the central laboratory in last five years; and

(b) the details of the report of the laboratory for each year?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Food Corporation of India (FCI) has informed that samples of stocks which are under complaint and collected by Vigilance or Quality Control Squads or samples of stock on which opinion has to be formed about quality are normally referred to Central Laboratory of FCI. During last five years, 1380 samples of wheat and 167 rice were referred to Central Laboratory of FCI. The details of the analysis results of wheat and rice samples received in Central Laboratory of FCI during last five years are given in the Statement.

Statement

*Analysis results of wheat and rice samples received in central laboratory of FCI during last five years
(2005-06 to 2009-10)*

Sl.No.	Year	Commodity	Total No. of Samples Analysed	No. of Sample beyond Specifications	No. of Samples beyond P F A
1	2	3	4	5	6
1.	2005 - 06	(i) Wheat	10	-	-
		(ii) Rice	02	2	-
2.	2006 - 07	(i) Wheat	984	576	-
		(ii) Rice	11	5	3